

MR. CHAIRMAN: Yes, yes.

SHRI K. C. GEORGE: Is the Government aware of the fact that blackmarketing in coins is still going on?

(No reply.)

MR. CHAIRMAN: Dr. Seeta Parmanand.

*600. [Postponed to 13th May 1953.]

RESIGNATION OF THE FARIDABAD PROJECT ADMINISTRATOR

*601. DR. SHRIMATI SEETA PARMANAND: Will the Minister for REHABILITATION be pleased to state whether Faridabad Project Administrator resigned his post in 1952; if so, why?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI): It is presumed that the question relates to Shri Sudhir Ghosh. If so, the reply is in the affirmative.

Shri Sudhir Ghosh requested for leave to proceed to U.S.A. in order to undertake certain activities which are normally outside the scope of a Government servant. As the request for leave was not granted, he tendered his resignation.

DR. SHRIMATI SEETA PARMANAND: Is it not a fact, Sir, that there was a difference of opinion about the management of Faridabad works between the Government and Mr. Sudhir Ghosh?

SHRI MAHAVIR TYAGI: That is a separate issue. In fact, his resignation was not caused on account of any difference of opinion with the Government. But it was basically tendered on account of the restrictions imposed by Government on his going to the U.S.A. as an official to give evidence before the Senate Committee there.

DR. SHRIMATI SEETA PARMANAND: Sir, my question has been put under "Faridabad Electric Scheme". May I ask some questions with regard to that?

MR. CHAIRMAN: Maybe; the top heading may be "Planning Commission".

DR. SHRIMATI SEETA PARMANAND: Did Mr. Sudhir Ghosh get machinery for electric supply from Germany and is it a fact that he had a full scheme ready to instal this plant for 70 per cent. less than the proposals submitted by Government?

SHRI MAHAVIR TYAGI: I am afraid, I did not come prepared with this information. I was never ready for it because I never knew that electricity will have to do anything with this question.

SHRI H. N. KUNZRU: May I say that as a matter of fact the cost of installation has not been less?

DR. SHRIMATI SEETA PARMANAND: Was the Central Co-operative Board under the chairmanship of.....

MR. CHAIRMAN: Look here Dr. Seeta Parmanand, you asked the question as to why he resigned. The answer has been given that he wanted to undertake certain activities which are forbidden to Government servants. Therefore he was not granted leave and he resigned. That is the specific answer to your specific question. Now you are going to electricity and other things.....

SHRI C. G. K. REDDY: She is trying to show that that was not the reason but there were other reasons.

DR. SHRIMATI SEETA PARMANAND: Sir, I was asking whether the Central Co-operative Board under the chairmanship of Shrimati Kamaladevi Chattopadhyaya was invited to work at Faridabad and whether that Board also withdrew from the Faridabad work and if so,

why? That is, I think, connected with this.

SHRI MAHAVIR TYAGI: Perhaps the next question will be more relevant.

MR. CHAIRMAN: She is asking a number of questions.

DR. P. C. MITRA: What is Faridabad, Sir?

SHRI MAHAVIR TYAGI: It is a township.

DR. P. C. MITRA: In which State has it been established?

SHRI MAHAVIR TYAGI: It is in the Punjab State.

PROF. G. RANGA: We were told that permission was asked by this officer to go to U.S.A. to give evidence before the Senate Committee. In what connection was it, Sir?

SHRI MAHAVIR TYAGI: Sir, he wanted to give evidence before the U.S.A. Foreign Relations Committee with regard to their attitude in respect of aid to India. It was a highly political matter on which the Minister decided that he could not permit a Government servant to take freedom on such political issues and speak on behalf of or against India before an official committee.

SHRI RAJAGOPAL NAIDU: Was the approach made to this officer, to give evidence before the Foreign Relations Committee, through the Government of India, or directly?

SHRI MAHAVIR TYAGI: I have no information but what happened was that he applied to the Minister to go on leave to appear before this Committee and I have got his letter in original and also the reply. The Minister had replied that it would be highly inappropriate for him to give evidence before the Senate Foreign Relations Committee or to proceed on a mission of the nature contemplated so long as he was in

Government service. This was the only difference of opinion and Mr. Sudhir Ghosh thereupon resigned and his resignation was therefore accepted.

SHRI B. C. GHOSE: Sir, from the answer given it is clear that the request was not made through the Government and if so, it could only have been made direct to the officer. Now, has the Government enquired as to whether it is proper for such organisations to approach an officer directly for giving evidence before such a Committee?

SHRI MAHAVIR TYAGI: I will have to say, Sir, that the approach was not made through the Government.

SHRI B. C. GHOSE: Did the Government enquire as to how the invitation came to this officer to appear before the Senate Foreign Relations Committee?

SHRI MAHAVIR TYAGI: Sir, sometimes it happens that people get invitations direct without the Government being informed. It may be, you might get an invitation from anybody.....

MR. CHAIRMAN: What he says is: When such an invitation was sent to a Government servant without the knowledge of the Government, did the Government take any steps to see that such invitations should be sent to Government servants through the Government and not directly?

SHRI MAHAVIR TYAGI: It is immaterial how the invitation is routed so long as we do not allow Government servants to participate in these things. It is immaterial whether the invitation is sent to the Government servant directly or is sent through the Government.

SHRI B. C. GHOSE: Does not the Minister feel that in such cases the Government policy should be known so that similar approaches may not be made in future?

SHRI MAHAVIR TYAGI: I do not think that getting an invitation is such a serious matter.

INDUSTRIAL CONCERNS ON CO-OPERATIVE BASIS IN FARIDABAD

*602. DR. SHRIMATI SEETA PARMANAND: Will the Minister for REHABILITATION be pleased to state:

(a) how many of the Faridabad houses have been vacated by the inhabitants during the year 1952;

(b) how many of the industrial concerns at Faridabad were scheduled to run on co-operative basis;

(c) how many of them are now being run on co-operative basis; and

(d) how many concerns have been closed down?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) 30, but they were allotted to other qualified persons.

(b) to (d). The Indian Co-operative Union Ltd. sponsored a few industrial concerns on co-operative basis in Faridabad. The Union, however, ceased to function in Faridabad before these concerns were fully organised. Since then some concerns have been taken over by the Administrator, Faridabad and an effort is being made to reshape them on proper co-operative basis.

DR. SHRIMATI SEETA PARMANAND: May I know, Sir, how many of these houses have been vacated?

SHRI MAHAVIR TYAGI: 30 houses have been vacated, but they were again re-occupied by others.

DR. SHRIMATI SEETA PARMANAND: Why were they vacated?

SHRI MAHAVIR TYAGI: I am sorry I have no information as to the reasons why they vacated the houses. They were vacated but they were again re-occupied.

SHRI H. P. SAKSENA: How have they been vacated?

SHRI MAHAVIR TYAGI: By taking their luggage out of the houses.

DIWAN CHAMAN LALL: May I ask if the hon. Minister is aware whether, as a result of the closing down of this Co-operative Union, there has been caused in Faridabad a great deal of unemployment? What steps have the Government taken to put matters right there?

SHRI MAHAVIR TYAGI: I have said, Sir, that the Administrator has taken over some of these industries which he is trying to re-establish, and attempts are being made to give as much employment as possible.

DIWAN CHAMAN LALL: What attempts are being made to give further employment and what steps are being taken by the Government to meet the problem there?

SHRI MAHAVIR TYAGI: There were a number of industries which were put down in the scheme but which had not been started and some were working at a loss. The Administrator has taken over some of these industries, and is running them. In the meantime, the people of Faridabad are being brought to Delhi at Government expense on trucks and lorries to work here in the P.W.D. and other places.

DIWAN CHAMAN LALL: May I know if the Department of the hon. Minister or that of his colleague have made up their minds to enquire into the conditions prevailing at Faridabad and to suggest necessary remedies to cope with the problem?

SHRI H. N. KUNZRU: May I reply to him, Sir, on behalf of Mr. Tyagi, as I am really acquainted with the position at Faridabad?

MR. CHAIRMAN: Will you allow him, Mr. Tyagi?

SHRI MAHAVIR TYAGI: He is really connected with it. He can reply.